NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/38/2016

NAME OF THE PETITIONER(S)

: N. Thirumurthy & another

NAME OF THE RESPONDENT(S)

: SREE LAKSHMIRAM BRIGHT BARS PVT LTD

& 6 Ors

UNDER SECTION

: 397/398

THEOR AIK MY ISOMY LLP

S.No. Name (in Capital)

Represented by

RI-Rs Den'hom 13.

Signature

ORDER

Counsel for petitioner absent. Shri B Desikan, counsel for R1 to R5 present. Counsel for respondents submitted that he received an intimation from the counsel for petitioner that due to personal inconvenience he could not attend the Tribunal today. At request time extended for hearing. Put up on 17.01.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)